

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No.936/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 179941/2019 - EXEMPTION FROM FILING O.T., IA No.114967/2017 - EXEMPTION FROM FILING O.T., IA No. 124308/2022 - EXEMPTION FROM FILING O.T., IA No. 124307/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 124306/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-01-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. T. N. Singh, AOR
 Mr. Vikas Kumar Singh, Adv.
 Ms. Rajshree Singh, Adv.
 Mr. Vikram Singh, Adv.
 Mr. Sham Chand, Adv.

For Respondent(s) Mr. Vimlesh Kumar Shukla, Sr. Adv.
 Mr. Tanmaya Agarwal, AOR
 Mr. Wrick Chatterjee, Adv.
 Mrs. Aditi Agarwal, Adv.

Mr. Siddharth, AOR
Mr. Amit Kumar Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on a non-miscellaneous day in the month of
March, 2023.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)